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It is hereby informed that all the cases which were adjourned for 04.11.2023 will be listed on 16.12.2023.

However, all the adjourned Anticipatory Bails, Regular Bails, Criminal Revisions (Bail) filed u/s 102 of Juvenile Justice (Care & Protection) Act, 2015, Criminal Appeals (Bail) filed u/s 14A(2) of SC & ST (Prevention of Atrocities Act), 1989, Habeas Corpus Petitions, Criminal Writ Petitions pertaining to Protection of Life and Liberty/Parole/Furlough/Premature Release, Writ Petitions pertaining to Medical Termination of Pregnancy Act, 1971 and Applications for Suspension of Sentence as well as Criminal Appeals & Criminal Revisions having pending applications for Suspension of Sentence will be listed on 06.11.2023 (MONDAY).

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE  
02.11.2023